

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 2936/2021 IA 4083/2023 In C.P.(IB)/1686(MB)/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

**NAME OF THE PARTIES: IA 4083/2023 Maharashtra Industrial
Development Corporation Vs. Manoj
Kumar Agarwal**
IN THE MATTER OF
The Rubber Products Ltd.

**Section: 10, Sec 33(1) Sec 60(5)of Insolvency and Bankruptcy Code,
2016**

ORDER

Ld. Sr. Adv. Chetan Kapadia a/w Shyamali Gadre a/w Harshita Bhanushali appeared for the Applicant (MIDC). Adv. Pulkit Sharma a/w Adv. Simran Singh appeared for the Respondent No. 2 to 5. Registry is directed to issue court notice to the CoC intimating the next date of hearing. List the matter on **14.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

16.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)